

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR R M BHUTHER AND COMPANY LIMITED OPERATING IN RESIDENTIAL REAL ESTATE AT SEWREE MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	R M BHUTHER AND COMPANY LIMITED (CIN No. U45201MH2001PLC132232)
2.	Address of the registered office	104 Bajaj Bhawan Nariman Point, Mumbai, Maharashtra, India, 400021.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Sewree, Mumbai
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Quantity- Nil Value- As mentioned in the Financial Statements for FY 2023-24, the Corporate Debtor has sold FSI and tenancy rights worth ₹16.65 Crores.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please contact on cirp.rmbhuthur@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in detailed invitation for Expression of Interest to submit Resolution Plan(s). For details, please contact on cirp.rmbhuthur@gmail.com
10.	Last date for receipt of expression of interest	30 November, 2025 (Extended from 17 November, 2025)
11.	Date of issue of provisional list of prospective resolution applicants	10 December, 2025 (Extended from 27 November, 2025)
12.	Last date for submission of objections to provisional list	15 December, 2025 (Extended from 2 December, 2025)
13.	Date of issue of final list of prospective resolution applicants	25 December, 2025 (Extended from 12 December, 2025)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30 December, 2025 (Extended from 17 December, 2025)

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15.	Last date for submission of resolution plans	29 January, 2026 (Extended from 16 January 2026)
16.	Process email id to submit Expression of Interest	cirp.rmbhuthar@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not registered as MSME

Gajesh Jain



Gajesh Labhchand Jain

Resolution Professional in the matter of M/s R M Bhuthar and Company Limited
vide Hon'ble NCLT order dated 04.09.2025.

Reg. No.: IBBI/PA-001/IP-P-01697/2019 -2020/12588

AFA Validity: 31.12.2025

Reg. Address with IBBI: D-501, Clifton Society, Raviraj Oberoi Marg, Shastri
Nagar, Andheri (west), Mumbai 400053

Project-specific address for correspondence: C-602, Remi Biz Court, Off Veera
Desai Road, Azad Nagar, Andheri West, Mumbai -400053.

Reg. Email ID with IBBI: gajeshjain@gmail.com

Project Specific email ID for correspondence: cirp.rmbhuthar@gmail.com

Date: 16/11/2025

Place: Mumbai